

to check infiltration and illegal cross border activities, gearing up the intelligence machinery to interdict Pakistani agents, close interaction and coordination between different agencies of the Centre and the State Governments.

Attacks against women in States where AFSPA is in force

1209. SHRI K. K. RAGESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attacks against women are on the rise in the States where Armed Forced Special Powers Act (AFSPA) is in force; and

(b) if so, the State-wise details thereof for last three years for the attacks against women in such States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Information is being collected and will be laid on the Table of the House.

Increasing crime rate in Delhi

1210. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that crime rate is increasing day-by-day in Delhi;

(b) how many persons become victims of different crimes everyday in Delhi;

(c) whether it is a fact that chain snatchers fired bullet on a woman in Sector 8, R.K. Puram, New Delhi recently while snatching her chain and if so, what is the present status of that case; and

(d) the total number of chain snatching cases happened in R.K. Puram and other parts of Delhi during the last two years and how many of them are still unsolved along with reasons for not solving those cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Delhi Police has reported that IPC crime per lakh of population in 2015 was 1058.68 and projected at 1043.44 in 2016 based on the actual figures upto 15.04.2016.

(b) No such data is being collected by Delhi Police. However, number of persons who become victims of different crimes everyday in Delhi may vary depending upon the nature of incidents reported.

(c) Delhi Police has reported that on a complaint from a woman, a case *vide* FIR No.212/2016 u/s 307/394 IPC and 27 Arms Act, PS R.K. Puram was registered.

During investigation one person namely Rahul @ Ganja was identified by the complainant. The search for the accused was made and during investigation it was found that accused Rahul @ Ganja had died in a road accident on 07.04.2016 at Gurgaon, Haryana.

(d) The number of chain snatching cases registered in Police Station R. K. Puram, Delhi during the last two years and the current year (Upto 15.04.2016) are as under:-

Year	Cases registered	Worked out	Persons arrested
2014	57	24	46
2015	38	09	13
2016 (upto 15.04.16)	13	05	05

The total number of chain snatching cases registered by Delhi Police during the last two years and the current year (upto 15.04.2016) are as under :-

Year	Cases registered	Worked out	Persons arrested
2014	2099	592	920
2015	1818	510	820
2016 (upto 15.04.16)	392	67	106

All out efforts are made by Delhi Police to solve each and every case of chain snatching.

**Issue of multi-city, multiple-entry visa to businessmen
of SAARC countries**

1211. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government had decided to issue multi-city, multiple-entry business visa to businessmen of SAARC countries including Pakistan;

(b) if so, the details thereof; and

(c) the precautionary steps taken by Government to check the entry of terrorists in the garb of businessmen?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) As per extant instructions, multiple entry Business